

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4806 OF 2000

K.N.SATHYAPALAN (DEAD) BY LRS.

Appellant (s)

VERSUS

STATE OF KERALA & ANR

Respondent(s)

(With office report)

Date: 15/11/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Mr. Syed Shahid Hussain Rizvi,Adv.

For Respondent(s)

Mr. P.V. Dinesh,Adv.

UPON being mentioned the Court made the following

O R D E R

Post this matter as 2nd Item tomorrow i.e. on 16.11.2006

(A.D. Sharma)

Court Master

(Phoolan Wati Arora)

Court Master

